

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH PUNE, AT PUNE**

IN

Original Application No. 59/2019 (WZ)

Shri. Sakharam Asaram Kale and another ... Applicants

Versus

Regional Officer, MPCB and others ... Respondents

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Date:-

Place:- Beed

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE BENCH PUNE, AT
PUNE IN

Original Application No. 59/2019 (WZ)

Shri. Sakharam Asaram Kale and another... Applicants

Versus

Regional Officer, MPCB and others Respondents

Counter Affidavit on behalf of Sub Divisional Officer, Beed

Authorised by Collector Beed Respondent No.10

I, Kavita Bhimsen Jadhav, Age 44 years, Occupation - Service,
the Sub Divisional Officer Beed, Dist. Beed authorised by
Respondent No. 10 do hereby state on solemn affirmation as
under.



Kavita

BEFORE ME
ADV. SURESH D. AN
ADVOCATE & NOTARY
DIST. COURT BEED

1. I say and submit that, I have gone through the Application and the documents annexed herein. I am filing this affidavit on the basis of the information, documents and record available with us which I believe to be true and correct.

2. I say and submit that, I am filing this affidavit in compliance of the order dated 27.11.2024 passed by this Hon'ble Tribunal.

3. I say that, the present O.A. is filed by the Petitioner in respect of cutting of trees for infrastructural projects and implantation of new plants in lieu of the same etc.

4. I say that the Collector Beed, has been impleaded in the present matter as Respondent being aware of the necessary information required for the disposal of the present case on merits.

5. I say that, the Hon'ble Tribunal in Paragraph No. 9 of the Order dated 27th November, 2024, has directed to submit details as to when permissions were granted to the respondent NIIAI and for how many number of trees and how many trees have been planted in lieu thereof, and how many out of them survive. I say that, in view of the aforesaid directions, I hereby place on record the particulars pertaining to the tree plantation and survival within Beed and Georai Taluka, Dist. Beed as detailed herein below.

Pradip
BEFORE ME
ADV. SURESH AMB
ADVOCATE & NOTARY
DIST. COURT, BEED

6. The following table represents the data of trees planted along National Highway No. 52 (old 211) in Beed District:

District	Plantation Year	Total Number of trees planted in thereof	Number of trees survived	Number dried/dead trees
Beed	2018-19	40226	34192	6034

7. I say that, upon conducting verification and referring to the report dated 01.08.2025 to 02.08.2025, it was ascertained that the National Highway Authority (NHAI-Aurangabad) has planted a total of 40226 trees along National Highway No. 52 (old 211) (from km 141 to km 221) across various villages of Beed & Georai Taluka.

8. The species of trees planted include Karanj, Kashid, Neem, Amaltas, Shisav, Kadamb, Arjun, Conocarpus, Banyan tree (Vad), shisso, gulmohar and Pipal. Out of the total 40226 trees planted during the year 2018-19, 34,192 trees are found to have survived, while 6034 trees have dried up.

Beed

BEFORE ME
 ADV. SURESH D. ...
 ADVOCATE & NOTARY
 DIST. COURT BEED



9. The tree inventory and verification report has been jointly recorded and acknowledged by officials. The copy of report dated 31.07.2025 is annexed herewith and marked as Exhibit R-1.

Hence this Affidavit.

Date:

Place: Beed


Sub-Divisional Officer, Beed


BEFORE ME
ADV. S. S. ...
ADVOCATE & NOTARY
DIST. COURT, BEED

VERIFICATION

I, Kavita Bhimsen Jadhav, Age 44 years, Occupation - Service, the Sub Divisional Officer Beed, Dist. Beed authorized by Respondent No. 10, do hereby state on oath and solemn affirmation that the contents of this Affidavit in Reply from Para 1 to 9 are read over and explained to me in Hindi /Marathi, are true and correct to the best of my own knowledge and belief.

Hence it is verified on this _____ day of April 2026 at Beed.

Deponent

[Signature]
(Kavita Jadhav)



AFFIDAVIT

that before me
Kavita Bhimsen Jadhav
Age *44* years, *Sub Divisional Officer Beed*
on the day of *3* / *4* / *2026*
who has been identified by _____
who is personally known to me &
whose signature is/are here to
witness the following Date *31/4/2026*

[Signature]
BEFORE ME
ADV. SURESH D. HANGE
ADVOCATE & NOTARY
DIST. BEED

NOTED & LISTED AT BEED
Sr. No. *764/2026* of Notarial
registrations dated *31/4/2026*



Joint Tree Plantation Verification Report

Date: 31/07/2025

Pursuant to the Order dated 23/07/2025 issued by the Hon'ble District Collector and District Magistrate, Beed—in the matter of National Green Tribunal Case No. 59/2019 WZ (Sakharam Asaram Kale vs. Regional Officer, Maharashtra Pollution Control Board & Others) a committee constituted for this purpose conducted an on-site inspection on 29/07/2025 and 10/07/2025. The verification report regarding the joint tree plantation carried out within the limits of National Highway No. 52 (formerly NH-211), between Chainage 141+000 and 221+000, is presented below:

Sr. No.	Chainage No.	Right Side (No. of Trees)	Left Side (No. of Trees)	Total No. of tree planted
1	141+000 to 221+000	19,353	20,873	40,226

sd-
Sub-Divisional Officer, Beed

sd-
Member Tehsildar, Beed

sd-
Member Secretary Representative NHA

sd-
Member Forest Range Officer, Beed

sd-
Member Tehsildar, Gevrai, Dist.

sd-
Member Forest Range Officer, Georai